

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560038.

Dated:

15 OCT 1993

APPLICATION NO(S) 817 of 1993.

APPLICANTS: C.G.Chakrapani Rao

RESPONDENTS: The Chief Engineer,  
Madras Zone, Island Grounds, & Others.

TO.

1. Sri.M.Madhusudan, Advocate, No.844, Upstairs, 17th-G-Main, Fifth Block, Rajajinagar, Bangalore-560 010.
2. The Chief Engineer, Southern Command Headquarters, Engineers Branch, Pune-411001.
3. The Chief Engineer, Madras Zone, Island Grounds, Madras-600009.
4. The Commander Works Engineers (Army), 101, Dickenson Road, Bangalore-42.

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the above said application(s) on 28 Seventh October, 1993.

Recd to SLNO I

*Cy Chakrapani Rao*  
15/10/93

gm\* (APPLICANT)

Issued  
Jm

*[Signature]*  
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH : BANGALORE

DATED THIS THE SEVENTH DAY OF OCTOBER 1993

Present:

Hon'ble Mr. Justice P.K. Shyamsundar ... Vice-Chairman

Hon'ble Mr. V. Ramakrishnan ... Member [A]

APPLICATION NO.817/93

C.G. Chakrapani Rao,  
S/o late C.H. Gopalakrishna Rao,  
Aged about 54 years,  
Upper Division Clerk,  
O/o Commander Works Engineers,  
[Army], No.101, Dickenson Road,  
Bangalore - 560 042.

...Applicant

[Shri M. Madhusudan ... Advocate]

v.

1. The Chief Engineer,  
Madras Zone,  
Island Grounds,  
Madras-600 009.

2. The Chief Engineer,  
Southern Command,  
Pune-411 001.

3. The Union of India,  
rep. by its Secretary,  
Sena Bhavan,  
Raksha Manthralaya,  
Ministry of Defence,  
New Delhi.

4. Commander Works Engineers,  
[Army], 101 Dickenson  
Road, Bangalore-42.

... Respondents

This application having come up for admission before this  
Tribunal today, Hon'ble Member [A], made the following:

ORDER

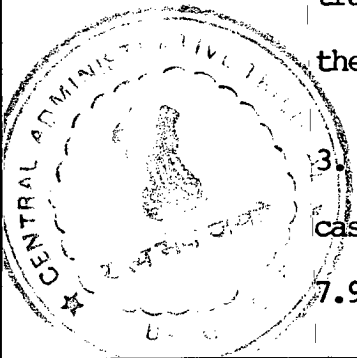
The applicant has prayed for cancellation of the order transferring him from Bangalore to Kutch. We have heard the learned counsel for the applicant and we admit the application and dispose



off the same finally.

2. In a similar case we had made an order in O.A. No.523/93 disposed off on 28.7.1993 where we had directed that the respondents should regulate such cases in terms of the new policy to be formulated by the department and that if under the new policy also the officials are liable to be transferred it cannot be helped. We also notice that there is a further communication dated 7.9.1993 which contained some instructions for issuing transfer orders of Group C and D employees as at Annexure D to the application.

3. We direct that the department should regulate the applicants case keeping in view the instructions contained in letter dated 7.9.1993 referred to supra. No costs.



Sd/-  
MEMBER [A]

Sd/-  
VICE-CHAIRMAN

bsv

TRUE COPY

*[Signature]*  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE  
15/10/93

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-38.

Dated: 18 FEB 1994

APPLICATION NO(s) 817/93.

APPLICANTS:

C. G. Chakrapani Rao  
TO.

RESPONDENTS:

The Chief Engineer  
Madras Zone

1. Sre. M. Madhusudan, Adwealt, 844.  
Upstairs 17th G. Main 5th Block.  
Rajaji Nagar 2 Bangalore-10.
- 2 Sre. M. V. Rao, Central Govt Standing  
Council, High Court Building Bangalore
3. The Chief Engineer, Southern Command  
Head Quarters Engineer's Branch.  
Pune - 1.
4. The Chief Engineer Madras Zone,  
Island grounds Madras.
- 5 The Commander Wests Engineer  
(Army) 101, Dikansh Road. Blone-42

SUBJECT:- Forwarding of copies of the Orders passed by  
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the  
ORDER/~~STAY ORDER~~/~~INTERIM ORDER~~/, Passed by this Tribunal  
in the above mentioned application(s) on 17.2.94.

gm\*

*OK*  
*Copies issued*  
*18.2.94*

*R. S. Rao*  
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

**In the Central Administrative Tribunal  
Bangalore Bench  
Bangalore**

Applicant: C.G. Chakrapani Rao.

Respondent: Chief Engineer Madras Zone,

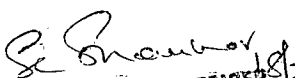
Application No. 817 ..... of 1993

**ORDER SHEET (contd)**

Date	Office Notes	Orders of Tribunal
		<p><u>PKS(VC)/VR(MA)</u> 07.02.1994</p> <p><u>Orders on O.A.No.817/93</u></p> <p>We have heard both sides and taking note of the grievance made by shri M.V.Rao the standing counsel appearing for the applicants herein stating that without notice, we disposed off application No.817/93 affecting an order passed by the department in transferring the applicant in the O.A, ordering the same to be put in cold storage for some time, he therefore, submits that the order disposing off application No.817/93 at the admission stage be recalled and the matter be heard again. Though, we think this is a futile exercise, we however recall our order dated 7.10.1993 made in O.A. No.817/93 and now make an order after having heard both sides and that following our decision in O.A.No.523/93 disposed off on 28.7.1993, we issue the following directions:</p> <p>The department should regulate the applicant's case keeping in view the instructions contained in letter dated 7.9.1993 referred to in O.A.No.523/93.</p> <p>With this observation, this application stands disposed off finally.</p> <p>No costs.</p>



**TRUE COPY**

  
 SECTION OFFICER  
 CENTRAL ADMINISTRATIVE TRIBUNAL  
 ADDITIONAL BENCH  
 BANGALORE

Sd-

(Signature)

Sd-  
 VICE CHAIRMAN